## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

TC.P No.210/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Fire Fighting Force Ltd

V/s

Satyam Realtors Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Sr. 38 Respondent fondey Adv.

Sur the petitioner

Sur the Respondent lingh

Del Respondent

## ORDER TCP 210/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to 18.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 15.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)